

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 062/806/2020 (Diary No.3723/2020)

Dated: this the 18th day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

1. Ratinder Kour, aged 49 years, D/o Lt. S. Pritam Singh, R/o EP 911- Mohalla Jullaka, Jain Bazar Jammu, C/o Principal Chief Conservator of Forests J&K Srinagar.
2. Muzaffar Ahmad Sheikh, aged 46 years, S/o Mohammad Abdullah Sheikh, R/o Tawheed Bagh, Sopore, C/o Principal Chief Conservator of Forests J&K Srinagar.
3. Mohammad Ashraf Bhat, aged 39 years, S/o Lt. Mohammad Sabir Bhat, R/o Katipora, Tangmarg, C/o Principal Chief Conservator of Forests J&K Srinagar.

.....Applicants

(Advocate: Mr. M.A. Beigh)

Versus

1. Union Territory of Jammu and Kashmir through Chief Secretary to Govt. Civil Secretariat, Srinagar/Jammu.
2. Commissioner Secretary to Govt. Forest Department, Civil Sectt., Srinagar/Jammu.
3. Principal Chief Conservator of Forests, J&K Jammu/Srinagar.
4. Chief Conservator of Forests, Central, Jammu.
5. Chief Conservator of Forests, Kashmir.
6. Chief Conservator of Forests, Kashmir.

7. State Level Department Promotion Committee. (Forests) through its Chairman Principal Chief Conservator of Forests, J&K Srinagar.

.....Respondents

(Advocate: Mr. Rajesh Thapa)

ORDER

Rakesh Sagar Jain Member (J):

1. Learned counsel for the applicants seeks to withdraw the present OA with liberty to file it afresh.
2. OA is dismissed as withdrawn with liberty as prayed for.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

/jk/